

**STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURTS OF DISTRICT & SESSIONS JUDGE (SOUTH) & ADDITIONAL SESSIONS JUDGES, SOUTH DISTRICT,
SAKET COURTS COMPLEX FOR JANUARY 2019**

S.NO.	NAME OF THE JUDICIAL OFFICERS	302 IPC	304 IPC	ARMS ACT	304B IPC	364A IPC	TADA/POTA	MCOCA	SECTION 376 IPC	NDPS	State (FIR) Cases Under Electricity Act 2003	376(D) GANGRAPE	CBI / PC ACT	COMPLAINT CASE (PC Act)	SC/ST ACT	OTHER SESSIONS CASE	APPEALS	REVISIONS	363/365/366A/368/506	TRANSFER PETITION (CRIMINAL)	MISCELLANEOUS APPLICATION/CASES (CRIMINAL)	POCSO Act	Complaint Cases under Electricity Act 2003	Bonded Labor Act	Misc. Bail Applications	JJ Act	Misc. Application U/s 340 Cr.P.C.	308 IPC	SESSIONS COMMITTAL	EC ACT	BAIL MATTERS	MISC./COMPLAINT CASES	306 IPC	TOTAL	
1	MS. ASHA MENON, LD. DISTRICT & SESSIONS Judge (SOUTH)	12	0	2												16	4	6	1	0												0	1	42	
2	SH. BALWANT RAI BANSAL, ASJ-01	12			2			15								2	3	1				567			1										610
3	SH. AJAY KUMAR JAIN, ASJ-02	55	8	21	2										34	199	11	18			2												8	358	
4	MS. SUNENA SHARMA, ASJ-03	68	5	30	3	3			1							180	76	32		1												6	405		
SPECIAL FAST TRACK COURT																																			
5	MS. ILLA RAWAT, ASJ (Special Fast Track Court)								152			29				0	0	0																	181
NDPS ACT																																			
6	SH. RAJESH KUMAR SINGH	8		4						25						27	58	29																	151
ELECTRICITY COURT																																			
7	MS. NEELAM SINGH										161												2320												2481
CBI / PC ACT COURT																																			
8	MS. SAVITA RAO, SPL JUDGE CBI/PC Act-01	7		2										14	1	4	30	17																	75
9	Dr. RAKESH KUMAR-II, SPL. JUDGE CBI/PC Act-02												15				44	25														2			86
10	SH. SANJIV JAIN, SPL JUDGE CBI/PC Act-03	6	1	1									15	6	3	10	9				2										0			53	
	TOTAL=>	168	14	0	50	7	0	3	168	25	161	29	44	7	34	431	236	137	0	1	5	567	2320	1	0	0	4	0	0	0	0	2	3	15	4442

NOTE: THE PENDENCY IS PREPARED AS PER DETAILS RECEIVED FROM THE CONCERNED COURTS

STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURT OF DISTRICT & SESSIONS JUDGE (SOUTH) AND ADDITIONAL DISTRICT & SESSIONS JUDGES (SOUTH DISTRICT)
SAKET COURTS COMPLEX, NEW DELHI FOR JANUARY 2019

S.NO.	NAME OF THE JUDICIAL OFFICERS	CIVIL SUITS	RCA (REGULAR CIVIL APPEAL)	MISC. CIVIL APPEALS	HOUSE TAX APPEALS	APPLICATION UNDER ARBITRATION & CONCILIATION ACT	MISCELLANEOUS APPLICATION	EXECUTION	DEPARTMENTAL ENQUIRY	APPEAL UNDER RTI ACT 2005	IDA	PROBATE ACT CASE	MENTAL HEALTH ACT	GUARDIANSHIP ACT	LAND ACQUISITION CASES	TRADE MARK	Trust Act	APPEALS UNDER DRC ACT	PUBLIC PREMISES (EVICTION OF UNAUTHORIZED OCCUPATION) ACT	HINDU ADOPTION CASES	MCD APPEAL	TRANSFER PETITION (CIVIL)	REGULAR CIVIL CASES UNDER ELECTRICITY ACT 2003	Suits Under ESIC Act	ELECTION PETITION	MISCELLANEOUS PROBATE CASE (MPC)	REVOCACTION	COPYRIGHT ACT	SMA	CS (COMM)	OMP (COMM)	TOTAL		
SOUTH DISTRICT																																		
1	MS. ASHA MENON, LD. DISTRICT & SESSIONS Judge (SOUTH)	57	10	0		9	6	10					4	1				17	2		1	4			1							3	126	
2	MS. ILLA RAWAT, ASJ (Spl. FTC)								1																								1	
3	SH. AJAY KUMAR JAIN, ASJ-02								6	0																							6	
4	MS. NEELAM SINGH, ASJ (ELECTRICITY)							0															8										8	
5	SH. SANJIV JAIN, SPL JUDGE CBI/ PC ACT-03								0																								0	
6	SH. MUNISH MARKAN, ADJ-01	741	77	19		34	25	234	5																								1135	
7	Dr. AJAY GULATI, ADJ-02	323	12	0		10	49	174				201		2	91											2	1						954	
8	Ms. VINEETA GOYAL, ADJ-03	783	37	6		21	36	299																									1184	
9	MS. PRIYA MAHENDRA, ADJ-04	803	25	4		35	14	307																									1188	
10	MS. JYOTI KLER, ADJ-05	802	18	3		32	44	293																									1193	
11	MS. SHUNALI GUPTA, ADJ-06	360	18	3		10	4	234																									630	
	TOTAL=>	3869	197	35	0	151	178	1551	12	0	0	201	4	3	91	91	0	17	2	0	1	4	8	1	1	2	1	0	0	1	4	6425		

NOTE: THE PENDENCY IS PREPARED AS PER DETAILS RECEIVED FROM THE CONCERNED COURTS

**STATEMENT SHOWING JUDGEWISE PENDING CASES IN THE COURT OF PRESIDING OFFICER-
MOTOR ACCIDENT CLAIMS TRIBUNALS (SOUTH DISTRICT)
SAKET COURTS COMPLEX, NEW DELHI FOR THE MONTH OF JANUARY 2019**

S.NO.	NAME OF JUDICIAL OFFICER	FATAL	INJURIES	DAMAGE OF PROPERTY	EXECUTIONS	A.R./DAR	M / MISC.	TOTAL
<u>SOUTH DISTRICT</u>								
1	Sh. Sameer Bajpai, PO-MACT	169	167	4	70	306	1	717
	TOTAL=>	169	167	4	70	306	1	717

**NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL
STATEMENT RECEIVED FROM THE CONCERNED COURTS**

STATEMENT SHOWING JUDGEWISE / CATEGORYWISE PENDENCY IN THE COURT OF CJ / ARCS (SOUTH) SAKET COURTS COMPLEX, NEW DELHI FOR THE MONTH OF JANUARY 2019

DISTRICT	NAME OF THE JUCIAL OFFICER	DESIGNATION	CIVIL SUITS														Bal.						
			EVICTION PETITIONS UNDER DELHI RENT CONTROL ACT	APPLICATIONS U/S 27 OF DRCA	U/s 44/45 OF DRCA	Rent Misc.	APPEALS AGAINST MISCELLANEOUS ORDER	APPEAL AGAINST FINAL/TRIAL ORDERS/DECREE	APPEALS UNDER ESIC ACT	SMALL CAUSE SUITS	PETITIONS FOR INSOLVENCY	EXECUTION	MUSLIM ACT CASES	SUCCESSIONS	EXECUTION MISCELLANEOUS	OTHERS (Misc. Cases / Civil Misc.)		Deposit of Rent (Misc.)	DEPARTMENTAL ENQUIRY	DOMESTIC VOILENCE	PETITION FOR GUARDIAN SHIP	TOTAL	
	MS. TYAGITA SINGH	Sr. CJ-cum-RC	599	60	2	0	10	7	18	5	0	116					100	1					918
	MS. MONA TARDI KERKETTA	JSCC-cum-ASC.J-cum-GAURDIANSHIP JUDGE	633				4	10	2	6	129						48			11			843
	SH. SACHIN SANGWAN	ACJ-cum-CCJ-cum-ARC	364	192	70						81					152							859
	MS. NEHA PRIYA	CIVIL JUDGE-01	686								189						56						931
	TOTAL=>		2282	252	72	0	10	11	28	7	6	515	0	152	0	204	0	1	0	11			3551

NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL STATEMENT RECEIVED FROM THE CONCERNED COURTS

MONTHLY STATISTICS OF THE TOTAL PENDENCY OF THE EVENING COURT OF SOUTH DISTRICT, SAKET COURTS COMPLEX FOR THE MONTH OF JANUARY 2019

S.NO.	NAME OF JUDICIAL OFFICER	Kalandra	M. V. Act	NBT Challans	TOTAL
SOUTH DISTRICT					
1	Ms. Niti Phutela, MM (Mahila Court)-03 (Evening Court)	55	0	231	286
	TOTAL=>	55	0	231	286

NOTE: THE PENDENCY IS PREPARED AS PER THE MONTHLY DISPOSAL STATEMENT RECEIVED FROM THE CONCERNED COURT

